

HIGH COURT OF MANIPUR

AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF OCTOBER, 2018

HIGH COURT OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3429	176	3605	178	11	189	317	7	324	3290	180	3470

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
23	0	23	430	30	460	23	0	23	85	0	85

SUBORDINATE COURTS OF MANIPUR

Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
3720	2962	6682	149	116	265	176	177	353	3693	2901	6594

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
26	10	36	647	183	830	3	14	17	128	261	389

SUPERINTENDENT: STATEMENT